

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3251  
ANSWERED ON:23.08.2011  
FOOD STOCK AND STORAGE CAPACITY  
Choudhry Smt. Shruti

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) Whether the Government has sufficient food stock and storage capacity in the country during the XIth Five Year Plan period;
- (b) If so, the details thereof, State-wise and year-wise; and
- (c) If not, the action being taken in this direction?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c): The storage capacity for foodgrains available with FCI (owned and hired) in the country and the stock of foodgrains with FCI State-wise as on 31.3.2008, 31.3.2009, 31.3.2010 and 31.3.2011 are at Annexure-I, II, III & IV respectively.

The Food Corporation of India has a total of 333.63 lakh MTs of storage capacity including Covered and Cover and Plinth (CAP) both owned and hired with a capacity utilization of 90% as on 15.7.2011. Foodgrains are also stored in CAP which is a scientific method of storage. The state agencies also store foodgrains. Due to the increased procurement of foodgrains and to reduce the storage in Cover and Plinth (CAP) the Government formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. For the consuming areas, storage capacity is to be created to meet four months requirement of PDS and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required.

Based on this analysis and criteria laid down in the scheme, State wise capacity requirement and locations were identified. Under the scheme, the Food Corporation of India would now give a guarantee of ten years for assured hiring to the private entrepreneurs. A capacity of about 152.97 lakh tonnes is to be created in 19 states under the scheme through private entrepreneurs and Central and State Warehousing Corporations. Out of this tenders have been finalized for creation of storage capacity of 52.32 lakh tonnes by the private entrepreneurs. CWC and SWCs are constructing 5.31 and 15.49 lakh tonnes respectively under the Scheme, out of which a capacity of about 3.5 lakh tonnes has already been completed by CWC/SWCs.